



**Government of Jammu & Kashmir**  
**Office of the Chairman, District Disaster Management**  
**Authority (DDMA)/District Magistrate, Jammu**  
**Wazarat Road Jammu-180001 (J&K)- India**

**Subject:- De-notification of Micro Containment Zones.**

**ORDER**

The areas notified as Micro Containment Zones vide this Order No. DCJ/PS/2021-22/2503-2511 dated 06-01-2022, DCJ/PS/2021-22/2523-32 dated 07-01-2022, DCJ/PS/2021-22/2545-54 dated 08-01-2022, DCJ/PS/2021-22/2580-89 dated 10-01-2022 and DCJ/PS/2021-22/2590-98 dated 10-01-2022 are hereby de-notified with immediate effect.

**By order of the Deputy Commissioner, Jammu.**

**No: ADC/ADM/PS/2021-22/27/2-22**  
**Dated:- 25 -01-2022**

**(Satish Kumar Sharma) JKAS**  
**Nodal Officer COVID-19**  
**Jammu**

Copy to the:-

1. Additional Chief Secretary, Health & Medical Education, J&K, Jammu for kind information.
2. Additional Director General of Police, Jammu for kind information.
3. Divisional Commissioner, Jammu for kind information.
4. Director Health Services, Jammu for kind information.
5. Chief Medical Officer, Jammu for information and necessary action.
6. Assistant Commissioner Revenue, Jammu for information and necessary action.
7. All Sub Divisional Magistrates of District Jammu for information and necessary action.
8. Nodal Officer, District COVID Control Room, Jammu for information and necessary action.
9. All Tehsildars, District Jammu for information and necessary action.
10. P.A to the Deputy Commissioner, Jammu for kind information of the Deputy Commissioner.
11. I/c EOC, DC Office, Jammu for circulation of this order.